

CULTURAE AND IRRIGATION be pleased to state:

(a) the estimated total quantity of sugarcane production during the current season and the quantity of sugar estimated to be produced by the sugar mills during this year;

(b) whether sugar mills will crush the entire quantity of sugarcane made available to them during this year; and

(c) if reply to part (b) of the question be in negative, what action is Government taking to ensure crushing of entire quantity of sugarcane?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) According to available reports the production of sugarcane during the current 1978-79 season may be around last year's level of 181.6 million tonnes or marginally lower. The sugar Production for 1978-79 season is estimated at 65 lakh tonnes.

(b) and (c). The current crushing season 1978-79 is progressing satisfactorily and sugar production upto 15-2-79 at 30.2 lakh tonnes represented an increase of 1.1 lakh tonnes over the level of production in the corresponding period last year. Government are keeping a close watch over sugar production and the off-take of sugarcane by the sugar industry.

बांसवाड़ा (इंगरपुर) में डाक तथा तार  
विभाग द्वारा अधिभूत कार्यालय  
भवन

1893. श्री हीरा भाई : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) डाक तथा तार विभाग ने बांसवाड़ा (इंगरपुर) जिले में कितने कार्यालय भवन अधिभूत कर रखे हैं और कितने भवन किराये पर ले रखे हैं ;

(ख) क्या छठी पंचवर्षीय योजना के अन्तर्गत कार्यालय भवनों के निर्माण के लिए कोई व्यवस्था की गई है ;

(ग) यदि हां, तो कितने भवन बनाए जाएंगे , और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

संचार मंत्रालय में राज्य मंत्री (श्री नरहीर प्रसाद सुखवंश साधु): (क) विभाग के पास एक विभागीय इमारत और छह किराये की इमारतें हैं ।

(ख) जी हां ।

(ग) एक

(घ) प्रश्न ही नहीं उठता ।

**Alleged Irregularities Committed by Director, I.S.M., Dhanbad**

1894. SHRI A. K. ROY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether he is aware of the decision to set up a fact finding Committee to enquire into the alleged irregularities and excesses committed by the Director of the Indian School of Mines, Dhanbad; if so, facts in details;

(b) whether there is a time limit for completing that enquiry; and

(c) if so, steps taken thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Executive Board of the Indian School of Mines Dhanbad appointed a Fact Finding Committee under the Chairmanship of Shri J. G. Kumarmangalam, Chairman, Executive Board, with two other members of the Board as members. The Karmachari Sangh of the School subsequently represented through Members of Parliament to include outsiders also in the Fact Finding Committee. This was agreed to by the Chairman of the Committee, who invited two of the members suggested by the Karmachari Sangh to serve on the Committee. They have recently